

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

DA 216/96.

Dt. of Order: 3-4-96.

A.Muniratnam

...Applicant

Vs.

1. The Chief General Manager (Telecom),  
A.P.Circle, Door Sanchar Bhavan,  
Nampally Station Rd, Hyderabad.
2. The General Manager (Telecom),  
Telecom Area, Sec'bad.
3. The Telecom District Engineer,  
Chittoor District, Chittoor.
4. The Sub-Divisional Officer,  
Telecom, Tirupathi, Chittoor  
District.

...Respondents

Counsel for the Applicant : Shri A.V.Rama Rao

Counsel for the Respondents : Shri V.Bhimanna, CGSC

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Per Hon'ble Shri H.Rajendra Prasad, Member (A) ).

Heard Sri A.V.Rama Rao, learned counsel for the applicant  
and Sri V.Bhimanna, standing counsel for the respondents.

2. The applicant was engaged as Casual Mazdoor under Respondent  
No.4 in June, 1985, and worked as such up to 31-12-1995 for 1350  
days. He was not re-engaged thereafter.

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3. This DA is filed for granting him temporary status and to regularise his services in Group-D considering his length of casual service.

4. It is stated by the applicant, he has served for 1,350 days as Casual Labourer. He has therefore a better claim to be considered for further engagement in future, if and when work is available, in preference to outsiders or new persons from the open market.

5. In view of the above, I follow the directions given in DA 1628/95, wherein the applicant was similarly placed to the applicant in this DA. The following directions are therefore issued :

- (i) The name of the applicant shall be entered in the Casual Labour Register;
- (ii) The applicant shall be re-engaged as and when work is available to engage him in preference to fresh candidates/juniors;
- (iii) The applicant's case for the grant of temporary and his subsequent regularisation in a Group-D post shall be examined in accordance with the extant scheme/instructions/rules.

6. The O.A. is ordered accordingly at the admission stage. No costs.

  
(H. RAJENDRA PRASAD)  
Member (A)

Dated: 3rd April, 1996.  
Dictated in Open Court.

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Dr. P. S. Gopal

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Copy to:-

1. The Chief General Manager(Telecom), A.P.Circle, Door Sanchar Bhavan, Nampally Station road, Hyderabad.
2. The General Manager(Telecom), Telecom Area, Sec'bad.
3. The Telecom District Engineer, Chittoor District, Chittoor.
4. The Sub Divisional Officer, Telecom, Tirupathi, Chittoor, District.
5. One copy to Ari. A.V.Rama Rao, advocate, CAT, Hyd.
6. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

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TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

H.R. passed.  
HON'BLE SHRI A. B. GORTHI : MEMBER(H)

HON'BLE SHRI

DATED: 31/4/96

ORDER/JUDGMENT

M.A. No./R.A./C.A. No.

D.A. No.

IN  
216/46

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

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